

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.701/2019 in CP(IB) No.462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L&T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.701/2019

1. Matter taken up for hearing through video conference.
2. Mr. Meher Prasad, counsel for the Applicant, Mr. TPS Harsha, counsel for R1 and Mr. Y. Suryanarayana, counsel for R2 appeared through video conference.
3. No representation on behalf of R3.
4. Counsel for the Applicant is directed to issue another notice to R3 for appearance and for making submissions and file proof of service in the Registry through email.
5. Put up the matter on 21.01.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL